

DIVISION BENCH

ITEM NO. 115

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No. 38/2022 IN CP (CAA) No. 10/ALD/2022
IN CA (CAA) No. 3/ALD/2022**

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th December,
2022, 12:00 pm**

NAME OF THE COMPANY	A-ONE AGRIFOODS AND BEVERAGES PVT LTD & ORS WITH SUPERLATIVE WINES PVT. LTD.
UNDER SECTION	230/232 OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Anang Kumar Shandilya alongwith Sh. Anurup Dutta, Advs.:
: *For the Petitioner & Applicant in IA No. 38/2022*

Sh. Rajneesh Kumar Singh : *For the Official Liquidator*

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to
09th December, 2022.

—Sd—

**Dr. R.C. Srivastava
(Court Officer)**

07th December, 2022

*Priya Agarwal
(Stenographer)*